

**GOVERNMENT OF INDIA
MINISTRY OF YOUTH AFFAIRS AND SPORTS
(DEPARTMENT OF SPORTS)**

**LOK SABHA
UNSTARRED QUESTION NO.2565
TO BE ANSWERED ON 27.12.2018**

Selection of Sportspersons

2565. SHRI OM BIRLA:

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) whether the sports authorities exercise autonomy in the selection of sportspersons for various games/ events;**
- (b) if so, the details thereof;**
- (c) whether there is any special provision to encourage the talented sportspersons belonging to weaker sections for various international sports competitions;**
- (d) if so, the details thereof along with the steps taken by the Government in this regard; and**
- (e) the other steps taken by the Government to encourage the sportspersons and upgrade their standard or such competitions?**

ANSWER

**MINISTER OF STATE (INDEPENDENT CHARGE) FOR YOUTH
AFFAIRS AND SPORTS
{COL. RAJYAVARDHAN RATHORE (RETD.)}**

(a) & (b): The development and promotion of various disciplines of sports including selection of players for various national and international sports competitions is the responsibility of the concerned National Sports Federations (NSFs). The NSFs work in an autonomous environment and the Government is not directly involved in their functioning, including selection of sports persons. However, to ensure transparency in selection process Government has issued guidelines according to which selection of sportspersons

for major international events is to be done by a Selection Committee.

(c) to (e): Ministry of Youth Affairs and Sports (MYAS) through Sports Authority of India (SAI) has been implementing various sports promotional schemes to tap sports talents throughout the country irrespective of their financial status. Under the Schemes – SAI Training Centres (STC), Special Area Games (SAG), sports talents belong to rural, tribal, coastal, hilly and backward areas of the country are selected. The selected trainees are provided financial support in the form of expert coaches, sports equipment, boarding and lodging, sports kit, competition exposure, educational expenses, medical/ insurance and stipend as per the approved scheme norms.

Under the Scheme of Assistance to National Sports Federations, the Government supports the identified sportspersons, including those from weaker sections of society/teams for intensive coaching through national coaching camps, foreign exposures / competitions etc.

Further, under Target Olympic Podium Scheme (TOPS), customized training is being provided to identify sportspersons at the state-of-the-art sports institutes/ academies within the country and abroad.
